

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PATNA BENCH, P A T N A

C.C.P.A NO. : 42/96

DATE OF ORDER : 19-JULY-1996.

ARJUN KUMAR THAKUR. : APPLICANT.
Vrs.
UNION OF INDIA & ORS. : RESPONDENTS.
COUNSEL FOR THE APPLICANT. : SHRI S.N.TIWARY.
COUNSEL FOR THE RESPONDENTS. : SHRI J.N.PANDEY,
SR-STANDING COUNSEL.
DEPARTMENTAL REPRESENTATIVE. : SHRI G.P.AMBASTHA,
SUPDT. OF POST OFFICES,
BEGUSARAI.
SHRI SHAMBHU PRASAD,
SUB-DIVISIONAL INSPECTOR
(POSTAL), KHAGARIA.

C O R A M

HON'BLE MR. N.K.VERMA, MEMBER (ADMINISTRATIVE)

ORDER DICTATED IN OPEN COURT

HON'BLE MR. N.K.VERMA, MEMBER (A) :

Shri G.P.Ambastha, Supdt. of Post Offices,
Begusarai Division, Begusarai and Shri Shambhu Prasad,
Sub-Divisional Inspector (Postal), Khagaria, are present
in Court today. They informed that the order of the Court
has been complied in toto. The learned counsel for the
applicant also confirmed the same. In view thereof,
the CCPA does not survive any further and is dismissed
accordingly.


(N.K.VERMA)
MEMBER (A)